

Sixteenth Loksabha

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Title: Need to open new ESI Dispensaries in Kerala.

ADV. JOICE GEORGE (IDUKKI): Even though ESI Corporation is collecting contribution of 4% from the salary since 1.2.2017, no arrangement has been made to provide medical facilities as well as cash benefits for the ESI beneficiaries in the high ranges of Idukki district. ESI Corporation has extended the coverage of the scheme to the whole district with effect from 1-2-2017. However, as of now the only dispensary available is in Idukki district at Thodupuzha, which is far away from the interior part of Idukki district. This is in violation of the basic tenets of the scheme. Kerala Government has sanctioned 5 new ESI Dispensaries at Munnar, Adimaly, Kattappana, Kumily and Peermedu but the same is pending with ESIC Hqrs, New Delhi. A good number of employees were registered under the scheme in the above said areas. So I urge upon the Government to take urgent steps to sanction the above pending ESI dispensaries.

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